

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K.RAMAKRISHNAN

DATE OF APPOINTMENT : 28TH JANUARY 2013

DECLARED ASSETS

ASSETS OF THE JUDGE

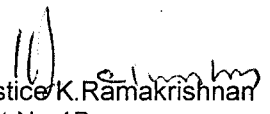
IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Garden land having an extent of 7.45 cents in Thalassery	Residential House in the said 7.45 cents of land in Thalassery	RS.5,65,211/-	55 gms of gold ornaments	Hyundai Santro Car – 2006 Model	Rs.1 lakh
Garden land having an extent of 8.770 cents in Kanayannur Taluk (In the joint names of Self and Wife)					

LIABILITIES

Particulars:-

Housing Loan of Rs.1 lakh taken from Corporation Bank, Thalassery

Date 8.3.2013


Justice K. Ramakrishnan
Flat No.1B
High Court Judges
Residential Complex
Diwans Road, Ernakulam
Kochi- 682 016

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K.RAMAKRISHNAN

NAME OF THE SPOUSE : VRINDA.R.

DECLARED ASSETS


ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Garden land having an extent of 8.770 cents in Thripunithura Taluk (In the joint names of Self and Husband)	NIL	RS.6,75,000/-	300 gms of gold & 5 kg of silverware	NIL	RS.1 Lakh

LIABILITIES

Particulars

Educational Loan of Rs.6 lakhs taken from North Malabar Gramin Bank, Piravom Branch.


Justice K. Ramakrishnan
Flat No.1B
High Court Judges
Residential Complex
Diwans Road, Ernakulam
Kochi - 682016

Date : 08.03.2013

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE JUSTICE K.RAMAKRISHNAN

NAME OF THE DEPENDENT CHILD/CHILDREN : KRISHNAKUMAR.R.

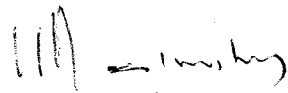
DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	NIL	NIL	Pulsar 2011 Model	NIL

LIABILITIES

NIL


Justice K.Ramakrishnan
Flat No.1B, High Court Judges
Residential Complex
Diwans Road, Ernakulam
Kochi – 682 016

Date : 8.3.2013

Note:- Further details available with the Hon'ble Chief Justice